†[Natimonal Small Industries Cor-PORATION OKHLA, NEW DELHI

904. SHRI SURAJ PRASAD: Will the Minister of INDUSTRIAL DE-VELOPMENT/ ग्रोहा गिक विकास मंत्री be pleased to state:

- (a) whether it is a fact that the Ministry of Finance has circulated a memo to all the undertakings in Delhi suggesting them to grant 30 per cent of the pay as house rent allowance to their employees;
- (b) whether it is also a fact that some of the undertakings have agreed to give 30 per cent of the pay as house rent allowance to their employees where as the National Small Industries Corporation, Okhla, New Delhi, have declined to give 30 per cent of the pay as house rent allowance to its employees; and
- (c) if so, the steps Government propose to take in order to ensure payment of house rent allowance to these employees as per suggestions contained in the said memo.?]

श्रौद्योगिक विकास मंत्रालय में उपमंत्री (प्रो॰ सिद्धेश्वर प्रसाद) : (क) जी, हां इस संबंध में मार्गदर्शी सिद्धान्तों को यित्त मंत्रालय के सरकारी उद्धम ब्यूरो (ब्युरो ग्राफ पब्लिक इन्टर-प्राइजेस) द्वारा परिचालित किया गया है।

(ख) ग्रौर(ग) सरकारी क्षेत्र के कुछ उपक्रमे। ने सुझाव स्वीकार कर लिया है। जहां तक राष्ट्रीय लघु उद्योग निगम लि० का संबंध है, सुझाव पर निगम के निदेशक मंडल द्वारा विचार किया जा रहा है जो इस कार्य के लिये सक्षम प्राधिकारी ह ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ श्रीहोगिक विकास संवर लय में उपमंत्री (SHRI SIDDHE-SHWAR PRASAD): (a) Yes, Sir, guidelines in this regard have been circulated by the Bureau of Public Enterprises in the Ministry of Finance.

(b) and (c) Some of the public sector undertakings have accepted the suggestion. So far as the National Small Industries Corporation Limited, is concerned, the suggestion is being considered by the Board of Directors of the Corporation, who are the competent authority for the purpose.]

होशंगाबाद में सीमेंट का कारखाना

9 ः. श्री निरंजन वर्माःश्री बलराम दासःश्री सवाई सिंह सिसोदियाः

क्या **ग्रौद्योगिक विकास मंत्रो** यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार ने होणंगाबाद (म॰ प्र॰) में एक सीमेन्ट का कारखाना स्थापित करने के लिये ला सेंस दे दिया है ;
- (ख) यदि नहीं, तो उसके क्या कारण हैं ग्रांथ इसके कब तक दिये जाने की सम्भावना है ; ग्रांथ
- (ग) मध्य प्रदेश स्थित मैहर में एक सीमेंट का कारखाना स्थापित करने के लिये लाइसेंस दिये जाने के सम्बन्ध में वया स्थिति है?

†[CEMENT PLANT IN HOSHANGABAD 905. SHRI NIRANJAN VARMA: SHRI BALRAM DAS: SHRI SWAISINGH SISO-DIA:

Will the Minister of INDUSTRIAL DEVELOPMENT/ ग्रौद्य गिक विकास मंत्री

te pleased to state:

- (a) whether Government have since issued a licence for setting up of a Cement Plant in Hoshangabad (M.P.);
- (b) if not, the reasons thereof and when it is likely to be issued; and
- (c) what is the position in regard to the issuing of licence for setting up of a cement Plant at Maihar in Madhya Pradesh?]

स्रोद्योगिक विकास मंत्रालय में राज्य मंत्री (श्री घनश्याम स्रोझा) (क) जी, नहीं।

(ख) ग्रोर (ग) इन स्थापना स्थलो के सबध मे प्राप्त हुए ग्रावेदन पत्नो की ग्रभी जाच की जा रही है।

; [THE MINISTER OF STATE IN THE MINISTRY OF INDLSTRIAL DEVELOPMENT/ ग्रौद्योगिक विका : मंद्रालय में राज्य मंत्री (SHRI GHAN-SHYAM OZA) (a) No Sir

(b) and (c) The applications received for these locations are still under examination]

मध्य प्रदेश में टेरीकम्णूनिकेशन स्विधिंग इक्षियमेट कारखाना

९०८ श्री निरंजन सिंह वर्मा : श्री बलराम दास . श्री सवाई सिंह सिसोदिया :

क्या **संचार मंत्री** यह बताने की कृषा करेगे कि

- (क) क्या यह सच हे कि मध्य प्रदेण के मुख्य मत्री ने राज्य में टेलीकम्यूनीकेशन स्विचिग इक्विपमेट कारखाने की स्थापना हेतु अनुरोध किया था,
- (ख) वया ग्राई० टी० ग्राई० के चेयरमैन की ग्रध्यक्षता में एक तकनीकी दल ने राज्य के कितपय स्थाों का पहले ही निरीक्षण कर लिया था,
- (ग) यदि हा, तो उस दल के निष्क^{*} वया ह क्रार सरकार द्वारा इस विषय मे क्या निर्णय कि ा गया है , क्रो⁷
- (घ) र्याद २२व तक निर्णय नहीं किया गया हे तो वह कब तक सम्भावित हे[?]

† [Tele-Communication Switching Equipment factory in Madhya Pradesh

906 SHRI NIRANJAN VARMA: SHRI BALRAM DAS SHRI SWAISINGH SISO-DIA

Will the Minister of COMMUNI-CATIONS/ संवार मंत्री be pleased to state.

- (a) whether it is a fact that the Chief Minister of Madh/a Pradesh had requested to locate a tele-communication switching equipment factory in the State,
- (b) whether a Technical Team headed by the Chairman ITI had already inspected certain sites in the state,
- (c) if so, what are the findings of the Team and the decision taken by Government in the matter, and
- (d) if no decision has so far been taken the time by when it is expected']

संचार मंत्री (श्री एव० एन० व्हुगुगा) : (क) तथा (ख) जी हा।

(ग) तथा (घ) स्राशा है कि यह दल लग अग एक महिने की स्रविध में सरकार को स्रपना प्रितिदेवन प्रस्तुत कर देगा। उसके बाद सारे तत्वो को ध्यान में रखते हुए कारखाने के रथान के बारे में सरकार हारा निर्णय किया जाएगा।

| [THE MINISTER OF COMMUNI-CATIONS/ संवार मंत्री (SHRI H N BAHUGUNA): (a) and (b) Yes

(c) and (d) The Team is expected to submit its report to the Government of India in about a month's time The decision of the Government about the location of the Factory would be taken thereafter, keeping all the relevant factors in view]